## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/720/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : SIRAJ & RENU NAME OF THE RESPONDENT(S) : URBANEDGE HOTELS & HOLDINGS PVT LTD **UNDER SECTION** : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM

Cooled For

K. yurus aur. Panam Shahash

Cornel for Corporate Decition

## ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor filed the counter; copy of which is served to the other side. Counsel for the Petitioner is directed to file rejoinder before next date of hearing by providing a copy to the other side. Matter is posted for arguments. Put up on 22.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**